

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
STARRED QUESTION NO. 50
ANSWERED ON 29.11.2024

STATUS OF CONSTRUCTION OF RAILWAY BRIDGE NEAR DHAULA JUNCTION

*50#. SHRI SHAKTISINH GOHIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the contractor and the term and conditions/rate etc. at which the work of the railway bridge of the State Highway near Dhaula Junction in Bhavnagar district of Gujarat has been given, along with the dates thereof;
- (b) the timeline for completion of the said work;
- (c) the reason for non-completion of the said work till date; and
- (d) the steps being taken by Government to complete this work at the earliest?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 50 BY SHRI SHAKTISINH GOHIL ANSWERED IN RAJYA SABHA ON 29.11.2024 REGARDING STATUS OF CONSTRUCTION OF RAILWAY BRIDGE NEAR DHAULA JUNCTION

(a) to (d): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

As on 01.04.24, there are 323 Nos. sanctioned works of Road Over Bridges (ROBs) / Road Under Bridges (RUBs) at cost of ₹ 7965 Cr in the state of Gujarat. During 2014-24, 989 Nos. of ROBs/RUBs were constructed in the state of Gujarat.

There are two LCs (LC No. 185 at Km 120/5-6 on Dhola Junction - Sihor Junction and LC No. 01 at Km 1/5-6 on Dhola Junction - Dhasa Junction) near Dhola junction (Sanosara/ State highway side) in Gujarat. The work of preparation of Technical Feasibility Report / Detailed Project Report (TFR / DPR) for the construction of ROB/RUB at these locations have been taken up.

However, a work for construction of Road Over Bridge (ROB) at Km 121/4-5 at Non-Level Crossing location between Dhola and Sanosara stations at Dhola by pass has been sanctioned on deposit terms on the request of Govt. of Gujarat.

This work has been taken up by Roads and Buildings (R&B) department, State Government of Gujarat on single entity basis. Railway has already given the all necessary approval as required by State Govt.

As per the information collected from State Govt., the contract has been awarded at the cost of ₹ 32.65 crore. The land acquisition and utility shifting for this project has been taken up.

Completion of any ROB/RUB work depends on various factors like, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions etc. All these factors affect the completion time of the projects / works.
